## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/658/(IB)/2017

NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAL

PVT LTD

UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. ROHAN RATASECARIAN

Court for

Ruta . R

Abdul Rahman.

count for Reprosedon - Oalus

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner stated that they have received a proposal from the respondent indicating that they are intending to pay Rs.30 lakhs in 18 instalments but the same is not acceptable to the petitioner and was prepared to make submissions. Counsel for respondent prayed for time for making a fresh proposal stating that the respondent is intending to settle the issue with the petitioner. Time is extended at request. Put up on 05.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)

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